

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 21st December, 2015
TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR D N PATIL, REGISTRAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 Ors.	Mr. Rajesh Chand, Adv.	
2.	Original Application No. 148/2015(CZ)	Smt. Sujata Chatterjee & Anr. Vs. State of M.P. & Anr.		
3.	Original Application No. 149/2015(THC) W.P.No18901/13	Ramji Lal Meena Vs. State of Rajasthan & Ors.		
4.	Appeal No. 54/2015(CZ)	Shiv Kumar Vs. SEIAA & 2 Ors.	Mr. Shantanoo, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in